

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-170/94 in
OA-1009/89

New Delhi this the 20th Day of September, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Acting Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Shri S.K. Mehta,
S/o Shri Sain Dass Mehta,
R/o Railway Station,
Himmatpura, Distt.Hissar,
Haryana. Petitioner

(through Sh. G.D. Bhandari, advocate)

versus

1. Shri Masih-uz-Zaman,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri R.N. Aga,
Divl.Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Shri S.K. Aggarwal,
Divl.Railway Manager,
Northern Railway,
Ambala Cantt.(Haryana) Respondents

(through Sh. B.K. Aggarwal, advocate)

ORDER(ORAL)

delivered by Hon'ble Mr.Justice S.K.Dhaon,Acting
Chairman

An affidavit of compliance has been filed
on behalf of the respondents. A perusal of the same as
well as the perusal of the directions given by this
Tribunal indicate that the directions have been fully
complied with. The contempt proceedings are,
therefore, dropped.

Notices issued to the respondents are
discharged.

No costs.

B.N. Dhoundiyal
(B.N. Dhoundiyal)

/vv/

Member(A)

S.K. Dhaon
(S.K. Dhaon)

Acting Chairman